

(b) At present there are no plans for establishing petro-chemical industries at Cochin based on the refinery other than fertilizer plants.

#### Education Schemes

**16. Shri Subodh Hansda:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Central Government proposed to give hundred per cent grant to the States on certain schemes of education;

(b) if so, the nature of the specific schemes; and

(c) whether the State Governments have agreed to this proposal?

**The Minister of Education (Shri M. C. Chagla):** (a) to (c). A statement is laid on the table of the House. [Placed in Library. See No. LT-2893/64].

#### Government Employees Strike of 1960

**17. Shri Gokulananda Mohanty:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Government employees who owing to their participation in the strike of 1960 are still out of service and those whose punishments such as stoppage of increment and loss of past services have not yet been condoned; and

(b) whether Government received resolutions in this connection adopted by the Co-ordinating Committee of Central Government Employees Unions on 10th April, 1964?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):**

(a) The latest information available with Government is as follows:

(i) Number of employees who are out of service	145
(ii) Number of employees who were awarded other punishments—	
Reduction in rank	182
Reduction to lower stage/ lower time-scale	1555
Withholding of promotion	7
Withholding of increment	4953
Censure	9243

Under the orders there is to be no loss of past service for purpose of pay, pension, leave, increments, etc.

(b) No such resolutions have been received in the Ministry of Home Affairs.

#### Central Reserve Police Force

**18. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it has been decided to increase the Central Reserve Police force; and

(b) if so, the reasons therefor and the extent of the expansion proposed to be made?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) Yes, Sir.

(b) The strengthening of the Central Reserve Police has been found necessary for internal security. The Government of India have sanctioned the raising of three additional Battalions and propose to sanction one more Battalion.

#### University Industrial Estates

**19. Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether a number of university industrial estates are proposed to be set up in various States; and

(b) if so, the broad outlines of the proposal?

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) Does not arise.

#### Scheduled Castes and Scheduled Tribes in West Bengal

**20. Shri Rama Chandra Mallick:** Will the Minister of Home Affairs be pleased to state:

(a) the total amount allotted to West Bengal during 1963-64 for the Welfare of Scheduled Castes and Scheduled Tribes;

(b) the amount actually given to the State during the same period;

(c) the Schemes on which it has been spent; and

(d) the amount allotted to the same State for 1964-65 so far?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):**  
(a) Rs. 70.12 lakhs.

(b) Only Rs. 56.76 lakhs were utilised by the State Government.

(c) State Sector Schemes

**I. Education:**

1. Payment of tuition fees and examination fees.

2. Hostels.

3. Ashram Schools for Scheduled Tribes.

**II. Economic Uplift:**

1. Development of Lac cultivation.

2. Animal Husbandry.

3. Minor Irrigation.

4. Reclamation and development of waste land.

5. Purchase of agricultural lands.

6. Training centres for carpentry.

7. Communications.

8. Subsidy for agricultural aids.

**111. Health, Housing and other Schemes:**

1. Houses and house-sites.

2. Water supply.

3. Aid to voluntary agencies.

4. Establishment of welfare centres.

**Central Sector Schemes**

1. Pre-matric scholarships.

2. Co-operation including Forest co-operatives and market-

in-cum-consumer cooperative societies.

3. Research and Training.

4. Improvement of working conditions of persons engaged in unclean occupations including eradication of the practice of carrying night-soil as headloads.

5. Subsidy for the construction of houses for sweepers and scavengers and provision of house-sites to members of Scheduled Castes, who are (a) engaged in unclean occupations or (b) who are landless labourers.

(d) Rs. 81.37 lakhs.

**National Loan Scholarships Scheme**

21. **Shri Rama Chandra Mallick:** Will the Minister of Education be pleased to state:

(a) whether the National Loan Scholarships Scheme has been introduced in the State of Orissa; and

(b) if so, the total amount given to the students from Orissa State under the scheme during 1963-64?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) Total amount disbursed to the scholars under the scheme is Rs. 2,55,362/-.

**Grants for Physical Education in Orissa**

22. **Shri Rama Chandra Mallick:** Will the Minister of Education be pleased to state:

(a) whether any grant or loan has been given to the Government of Orissa for the development of physical education during 1962-63 and 1963-64; and

(b) if so, the amounts given for each year?